

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 308
IA No. 46/JPR/2020
CP No. 184/241-242-447-448/JPR/2019
Under Section 241-242-447-448 of
Companies Act, 2013

In the matter of:

Vijay Kumar & Ors.

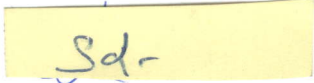
...Petitioners

Versus

Rudraksha Ceramic World Pvt. Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
03.05.2023.


(Prabhu Dayal Sewda)
Court Officer

March 16, 2023